Racket in cornering of Non-Ferrous metals unearthed by Central Economic Intelligence Bureau

490. SHRI GHUFRAN AZAM: Will the Minister of FINANCE be pleased to state:

(a) whether in the month of June last the Central Economic Intelligence Bureau has unearthed a major racket engaged in cornering of non-ferrous metals meant for actual users and selling the same in the black market;

(b) if so, what are the details in this regard; and

(c) what action Government propose to take against the involved officials of MMTC and the firms involved?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCNE (SHRI ANIL SHASTRI): (a) and (b) The Central Economic Intelligence Bureau searched in December, 1989 the business and residential premises of three persons allegedly involved in the sale of non-ferrous metals, obtained from M.M.T.C. under the guise of actual users. Investigations revealed that a number of fictitious firms were set up by these persons and the purchase of non-ferrous metals was financed through bank credit. The metals were sold at a premium in the open market. The cases so far detected involve lifting of non-ferrous metals to the tune of Rs. 8.5 crores in 1988-89 from M.M.T.C. Three persons have been arrested under the Customs Act, 1962.

(c) Investigations at this stage do not indicate the involvement of the officials of M.M.T.C. Action will be taken against the persons concerned for misusing the facility available to actual users under the Import and Export Control Policy.

एयर कम्प्रेशरों का आयात

491. **श्री शिवप्रसाद चनपुरिया:** क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने जापानी कंपनी मैसर्स कामात्सु कंपनी, टोकियो से एयर कम्प्रेशरों के आयात की अनुमति दे दी है;

(ख) एयर कम्प्रेशरों के आयात के लिए जिन-जिन भारतीय कंपनियों को अनुमति प्रदान की गई है, उनके नाम क्या हैं; और

(ग) 31 मार्च, 1990 के अंत तक इन कंम्पनियों द्वारा आयातित एयर कम्प्रेशरों की कुल संख्या कितनी है तथा उन पर कितनी विदेशी मुद्रा खर्च की गई?

वाणिज्य मंत्रालय में राज्य मंत्री (श्री अरंगिल श्रीधरन): (क) से (ग) "सभी प्रकार के कम्प्रेशर" मद सीमित अनुज्ञेय सूची में है। अतः इसका आयात पूरक लाइसेंसों, सी०जी० लाइसेंसों एवं आर ई. पी/अतिरिक्त लाइसेंसों के आधार पर किया जा सकता है। ऐसे लाइसेंसों में सप्लायर कम्पनियों के नामों का विशेष रूप से उल्लेख नहीं किया जाता है। इसके अतिरिक्त आर ई पी तथा अतिरिक्त लाइसेंसों के मामले में आयातकों के नामों का भी पता नहीं चल सकता है। क्योंकि ये मुक्त रूप से परिवर्तनीय होते हैं। इसके अतिरिक्त मदवार आयातों के आंकड़े भी नहीं रखे जाते हैं।

Level of Gross Domestic Product, Money Supply, Currency in Circulation, Deficit Financing and Inflation

492. SHRI VIREN J. SHAH: Will the Minister of FINANCE be pleased to state:

(a) what has been level of Gross Domestic product, money supply, currency in circulation, deficit financing and rate of inflation during the last five years;

(b) whether any research has been conducted to establish a definite co-relation between the above; and

(c) if so, what are the lessons that can be drawn for framing future monetary and fiscal policy?